

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 02.11.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 02.11.2018 WILL NOW BE LISTED ON THE DATE AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Execution Application No. 44/2018 IN O. A. No. 193/2014	Resident Welfare Association Vs. Union of India & Ors.	Mr. C.M. Verma & Mr. Davender Kumar, Advs. for Applicant	13.11.2018
2.	Original Application No. 874/2018	News item published in The Tribune Authored by Arun Sharma Titled Mounds of sand on Sutlej banks, mining mafia digs in		13.11.2018
3.	Original Application No. 783/2018	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant	14.11.2018
4.	Original Application No. 873/2018 (M.A. No. 1579/2018)	Shubhram Hospital Solutions Private Limited Vs. Union of India & Ors.	Mr. Vasanth Rajasekaran & Mr. Sukrit Seth, Advs. for Applicant	14.11.2018
5.	Original Application No. 732/2018	Ramesh Dutt Sharma Vs. Govt. of NCT of Delhi		15.11.2018
6.	Original Application No. 733/2018	Subh Chandra Mishra Vs. State of Jharkhand		15.11.2018
7.	Original Application No. 734/2018	Rajendra Digambar Agale Vs. State of Maharashtra		15.11.2018
8.	Original Application No. 735/2018	Sunil Kumar Pachauri Vs. State of Uttar Pradesh		15.11.2018
9.	Original Application No. 736/2018	Chandra Shekhar Gupta Vs. State of Uttar Pradesh		15.11.2018
10.	Original Application No. 737/2018	Anishul Hasan Vs. Govt. of NCT of Delhi		15.11.2018
11.	Original Application No. 738/2018	Satpal Singh, Sarpanch, Gram Panchayat Singhpura Sithna, Panipat Vs. Indian Oil Corporation Ltd. Panipat Refinery		15.11.2018

COURT MASTER